

The Natural Growth Rate of Population is obtained as difference between birth and death rates as available from Sample Registration System (SRS) of Registrar General, India. The latest provisional estimates of natural growth rate at national level for the year 1988 is 2.04%.

(b) and (c). To keep the population growth in the country within the manageable limits, we have a well-defined strategy which lay emphasis on improving quality of services, enhancing child survival rates through Universal Immunisation Programme, intensifying population education, enhancing community participation, adopting improved communication approaches and involving voluntary organisations. Besides, reinforcement of training and retraining personnel at the grassroot level, establishing and strengthening linkages and improvement of women's status and adoption of area intensive approach are some of the initiatives being considered part of the Eighth Plan strategy.

#### **Low cost Housing Technology**

166. PROF. P.J.KURIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the research and developmental efforts made in developing low cost housing technology have produced the desired results;

(b) if so, the details thereof; and

(c) the steps taken to propagate this technology?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) and (b). Significant contributions of Research & Development in low cost housing technology have primarily been in the areas of planning, design, building foundations, build-

ing materials, energy conservation, functional and thermal efficiency and fire safety in buildings both for rural and urban housing situations.

(c) Governments both at the Centre and States have undertaken a number of measures to propagate the results of research on low cost building materials and technologies. Some of the notable steps in this connection are : (i) National Buildings Organisation is promoting the low cost materials and technologies through its Regional Housing Development Centres (ii) HUDCO is extending financial support to the building materials units producing innovative and low cost materials and components using agriculture and industrial wastes etc. (iii) The National Housing Policy has made several recommendations for giving fiscal incentives to the manufacturers of building materials based on use of agricultural and industrial wastes. Government has exempted fly ash bricks containing more than 50% fly ash from Central Excise duty for a period of two years. (iv) The network of building centres sponsored by central Government is expected to transfer low cost technology, to impart training to workman and to market the low cost building components (v) The National Housing Policy envisages that 10% of the housing units taken up for construction by every public agency incorporate the tested results of R & D.

#### **Entry of Multinational Companies in Food Processing Sector**

167. SHRIMATI GEETA MUKHERJEE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether Government propose to reconsider their policy regarding entry of multinational companies in the field of food processing industries; and

(b) if so, the details thereof?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) No such decision has been taken.

(b) Does not arise in view of (a) above.

#### **Unauthorised Constructions in Delhi**

**168. SHRIMATIGEETA MUKHERJEE:** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether unauthorised constructions like extension of existing buildings and encroachment on roads by the shop owners have taken place recently in different parts of Delhi;

(b) if so, the details thereof; and

(c) the steps proposed to be taken to stop such activities?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

(c) Appropriate action such a sealing, demolition, removal etc. under the Delhi Municipal Corporation Act, Delhi Development Act, Punjab Municipal Act, 1911 (as applicable in the case of New Delhi Municipal Committee), and Public Promises (Eviction of Unauthorised Occupants) Act is being taken to stop such activities.

#### **Review of Textile Policy**

**169. SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of TEXTILES be pleased to state :

(a) whether Government propose to review the present Textile policy to remove

the difficulties being faced by the handloom industry and other small textiles units; and

(b) if so, when the new policy is likely to be announced?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) and (b). Government have set up a Committee under the Chairmanship of Shri Abid Hussain, Member, Planning Commission to review the progress of implementation of the June, 1985 Textile Policy and to assess its impact on different sectors of the textile economy. A review of the Textile Policy would be undertaken after receipt of the report of this Committee whose term is upto 31st December, 1989.

#### **Package of Benefits Offered by Government to Doctors**

**170. SHRI L.K. ADVANI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the provisions of the package of benefits offered by Government to doctors in July, 1987 which have still not been implemented and the reasons therefor;

(b) when were the orders issued in respect of the benefits that have been implemented;

(c) whether these benefits cover the doctors of the Indian systems of Medicine also; and

(d) if not, the reasons therefor?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY):** (a) All provisions of the package of benefits, announced in July 1987, have been implemented but orders were not issued in respect of (1) promotion of certain